

DIVISION BENCH  
COURT - I

S-16

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/177(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>NAND KUMAR TANEJA VS WALIRAM TANEJA MINES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 59 SEC. 241(1) SEC. 242(4)</b>

**Appearance via video conference/physically**

For the Petitioner

Mr. Jishnu Chowdhury, Adv.  
Ms. Aditia Jhunhunwala, PCS  
Mr. Aritra Basu, Adv.

For the Respondents 1, 2 & 3

Mr. Rishav Banerjee, Adv.  
Ms. Sweta Mohanty, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **18.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**